THE HIGH COURT OF MANIPUR **AT IMPHAL**

NOTIFICATIONDated, the 16th January, 2020.

As directed, it is hereby informed to all the learned No.HCM/1/96/BENCH counsel and concerned parties that the following Benches are constituted for the period of 20th January, 2020 to 24th January, 2020:-

20-01-2020 (Monday)

Hon'ble the Chief Justice	Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C) & (Crl)./CRP/CRP (C.R.P.Art.227)/MFA/MAC Appn./ Arb.P (J2)/ Arb. App/ All Contempt Cases & Specially Ordered cases)	10:30 a.m.
Hon'ble the Chief Justice Hon'ble Mr. Justice Lanusungkum Jamir	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench)	2:00 p.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Part-1: Motion/Admission/ Orders of (WP(C), Service Matters of 2019 & 2020, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn.	10:30 a.m.
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Part -1: Motion/Admission/ Orders of (WP(C) & WP(C) of all subjects other than service matters for the year 2016 to 2019 & 2020/ Rev. Petn.(J2)/ Specially Ordered cases/ FAO(G)/ MAT Appn./ Election Petn.	10:30 a.m.
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Part-1: Motion/Admission/ Orders of Cril matters, Writ petition of service matters for the year 2016 to 2018, Specially Ordered cases & RFA/MAF/RSA/ Arb. App/ Election Petn.	10:30 a.m.

21-01-2020 (Tuesday)

Hon'ble The Chief Justice	Single Bench (Writ Petition all types and Service	After
	matters upto 2015 and Transfer Petn. (C) & (Crl)./	Division
	CRP/CRP (C.R.P.Art.227) /MFA/MAC Appn./	Bench
	Arb.P(J2)/ Arb. App/ All Contempt Cases & Specially	
	Ordered cases)	
Hon'ble The Chief Justice	Division Bench:	10:30 a.m.
Hon'ble Mr. Justice L.S.	(Motion, Admission & hearing except specially	
Jamir	allotted to any other Bench)	
Hon'ble Mr. Justice	Single Bench: A	After
Lanusungkum Jamir	Part -2: Hearing matters of WP(C), Service Matters of	Division
	2019 & 2020, Specially Ordered cases & FA/ FAO/ RP	Bench
	(FAM.CT)/L.A. App/ Election Petn.	
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B	10.30 a.m.
	Part -2: Hearing matters of (WP(C) & WP(C) of all	
	subjects other than service matters for the year 2016	
	to 2019 & 2020/ Rev. Petn.(J2)/Specially Ordered	
	cases/ FAO(G) /MAT Appn. /Election Petn.	
Hon'ble Mr. Justice M.V.	Single Bench: C	10:30 a.m.
Muralidaran	Part -2: Hearing matters of Cril matters, Writ petition	20130 0.1111
	of service matters for the year 2016 to 2018,	
	Specially Ordered cases & RFA/MAF/RSA/ Election	
	Petn.	

22-01-2020 (Wednesday)

Hon'ble the Chief Justice	Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C) & (Crl)./CRP/CRP (C.R.P.Art.227)/MFA/MAC Appn./ Arb.P (J2)/ Arb. App/ All Contempt Cases & Specially Ordered cases)	After Division Bench
Hon'ble the Chief Justice Hon'ble Mr. Justice Kh. Nobin Singh.	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench)	10:30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Part-1: Motion/Admission/ Orders of (WP(C), Service Matters of 2019 & 2020, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn.	10.30 a.m.
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Part -1: Motion/Admission/ Orders of (WP(C) & WP(C) of all subjects other than service matters for the year 2016 to 2019 & 2020/ Rev. Petn.(J2)/ Specially Ordered cases/ FAO(G)/ MAT Appn./ Election Petn.	
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Part-1: Motion/Admission/ Orders of Cril matters, Writ petition of service matters for the year 2016 to 2018, Specially Ordered cases & RFA/MAF/RSA/ Election Petn.	10:30 a.m.

23-01-2020 (Thursday)

Hon/blo the Chief Justice	Single Bench (Writ Petition all types and Service	After
Hon'ble the Chief Justice	matters upto 2015 and Transfer Petn. (C) & (Crl)./	Division
	CRP/CRP (C.R.P.Art.227)/MFA/MAC Appn./ Arb.P(J2)	Bench
	/ Arb. App/ All Contempt Cases & Specially Ordered	DCHCH
	cases)	
Hon'ble the Chief Justice	Division Bench:	10:30 a.m.
Hon'ble Mr. Justice MV	(Motion, Admission & hearing except specially	10.30 a.iii.
Muralidaran	allotted to any other Bench)	
Hon'ble Mr. Justice	Single Bench: A	10:30 a.m.
Lanusungkum Jamir	Part -2: Hearing matters of WP(C), Service Matters of	
	2019& 2020, Specially Ordered cases & FA/ FAO/ RP	
	(FAM.CT)/L.A. App/ Election Petn.	
Hon'ble Mr. Justice Kh.	Single Bench: B	10:30 a.m.
Nobin Singh	Part -2: Hearing matters of (WP(C) & WP(C) of all	
	subjects other than service matters for the year 2016	
	to 2019 & 2020/ Rev. Petn.(J2)/Specially Ordered	
	cases & FAO(G) /MAT Appn./Election Petn.	
Hon'ble Mr. Justice M.V.	Single Bench: C	After
Muralidaran	Part -2: Hearing matters of Cril matters, Writ petition	Division
	of service matters for the year 2016 to 2018,	Bench
	Specially Ordered cases & RFA/MAF/RSA/ Election	
	Petn.	

24-01-2020 (Friday)

Hon'ble the Chief Justice	Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C) & (Crl)./CRP/CRP (C.R.P.Art.227)/MFA/MAC Appn./ Arb.P (J2)/ Arb. App/ All Contempt Cases & Specially	10:30 a.m
Hon'ble Mr. Justice Lanusungkum Jamir Hon'ble Mr. Justice Kh. Nobin Singh	Ordered cases) Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench)	10:30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir Hon'ble Mr. Justice Kh.	Single Bench: A Part-1: Motion/Admission/ Orders of (WP(C), Service Matters of 2019 & 2020, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn.	After Division Bench
Nobin Singh	Single Bench: B Part -1: Motion/Admission/ Orders of (WP(C) & WP(C) of all subjects other than service matters for the year 2016 to 2019 & 2020/ Rev. Petn.(J2)/ Specially Ordered cases & FAO(G)/ MAT Appn./ Election Petn.	After Division Bench
Muralidaran	Single Bench: C	10:30 a.m.

By Order etc.

Sd/-(W. TONEN MEITEI) REGISTRAR (JUDL.) Imphal, the 16th January, 2020

For kind information and circulation

to the learned members

No.HCM/1/96/BENCH 814-33 Copy to:

1. The Advocate General, Govt. of Manipur.

2. The Registrar, Admin & Vigilance, High Court of Manipur.

3. The Govt. Advocate, Govt. of Manipur.

4. The President, High Court Bar Association, Manipur.

5. The President, AMBA, Manipur.

6. All the Jt. Registrars, High Court of Manipur. 7. All the Deputy Registrars, High Cour of Manipur.

8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.

9. All the Assistant Registrars, High Court of Manipur.

10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.

11. The P.S to Hon'bel Mr. Justice Kh. Nobin Singh, High Court of Manipur.

12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur. 13. The P.S to Registrar General, High Court of Manipur.

14. The P.S to Registrar (Judl), High Court of Manipur.

15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.

16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of

17. The Court Masters, High Court of Manipur.

18. Guard File/Order Book.

19. Notice.

20. Concerned File.

W. Tonan Methy 1611, 2020

(W. TONEN MEITEI) REGISTRAR (JUDL.)